

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO.1831
TO BE ANSWERED ON 08.12.2021**

FACILITIES TO LICENSED VENDORS

†1831. SHRI LALLU SINGH:

SHRI OMPRAKASH BHUPALSINH alias PAWAN RAJENIMBALKAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the facilities made available by the rail administration to the licenced vendors providing catering services on railway stations during the Covid pandemic;**
- (b) whether the Government has received any demand letter from the 'Akhil Bhartiya Railway Khanpan Licensees Welfare Association' in this regard; and**
- (c) if so, the details of the demands and the action being taken by the Government thereon?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS
& INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a): The facilities made available to licensee vendors during COVID pandemic are as under:

(i) The non-operational period of all catering and vending contracts to be treated as 'dies non' under Force Majeure clause and contract period to be extended accordingly.

(ii) Relief in license fee of all catering and vending stalls in view of reduction in traffic volume has been considered and implemented.

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(iii) Reduction in the Performance Security from the existing 10% to 3% for all catering /vending contracts.

(b) and (c): Yes, Sir. The Akhil Bhartiya Railway Khanpan Licensees Welfare Association also demanded for relief to deal with Covid related hardship, which has been examined and implemented as outlined in item (a) above.
